

Annexure – 3 Name of the corporate debtor: South East U. P. Power Transmission Company Limited; Date of commencement of CIRP: July 16, 2020; List of creditors as on: February 10, 2022  
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest <sup>1</sup>	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Power Finance Corporation Limited	30-07- 2020	28,15,41,22,322	28,15,41,22,322	Financial Creditor	28,15,41,22,322	Nil	No	65.55%	Nil	Nil	Nil	Nil	-
2.	REC Limited	28-07-2020	11,59,46,17,342	11,59,46,17,342	Financial Creditor	11,59,46,17,342	Nil	No	27.00%	Nil	Nil	Nil	Nil	-
3.	Bank of India	30-07-2020; revised on 10-08-2020	2,21,64,72,117	2,21,64,72,117	Financial Creditor	2,21,64,72,117	Nil	No	5.16%	Nil	Nil	Nil	Nil	Details are as per the revised claim

<sup>1</sup> Security Interest as per form C filed by Financial Creditors (attached as annexure 3A)